

**COURT- 2****IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****DFR No : 4060 of 2018 & IA No. 80 OF 2019 & IA No. 214 OF 2019****Dated: 30th August, 2019****In the matter of:****Indian Wind Energy Association****.... Appellant(s)****Versus****Karnataka Electricity Regulatory Commission****.... Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on 30.10.2019.

Court Master

TS